

Email

Office of the Chairman (District & Sessions Judge), District Legal Services Authority, Kangra at Dharamshala.

No.13/SECY/DLSA/Clinic in Jail/DSL/2021

Dated: 27/04/2021

268
-275

OFFICE ORDER

Pursuant to letter No. 13-LSA/L.A. Clinic/1193-1196 dated 23/04/2021 received from H.P. State Legal Services Authority, Shimla & directions vide letter No. 13-LSA/ L.A. Clinic/2020/4348-4349 dated 08/09/2020 the following duty roster shall be followed by Retainer Lawyers & Para Legal Volunteers of Legal Services Clinic in Jails of District Kangra w.e.f. 01/05/2021 to 31/03/2022 till further orders:-

Lala Lajpat Rai District & Open Air Correctional Home, Dharamshala			
Sr. No.	Retainer Lawyers	Para Legal Volunteers	Duty Roster
01	Sh. Suresh Kumar HIM/392/2010 (Mob. No. 94183-13905 & 9734-95229)	Amit Jha S/o. Sh. Nitish Jha.	Second Wednesday of every Month.
02	Ms. Rachita Sharma HIM/57/2014 (Mob. No. 82193-49029)	Chandresh Sharma S/o. Sh. Haridutt Sharma	Fourth Wednesday of every month.
Sub Jail Nurpur			
01	Sh. Rajnesh Sharma HIM/50/2010 (Mob No.78077-03001)	Vijay Kumar S/o. Sh. Bachitar Singh	Second Wednesday of every Month
02	Sh. Yogesh Dadwal HIM/70/2010 (Mob. No. 89882-42688)	Rahul S/o. Sh. Rakesh Singh.	Fourth Wednesday of every month.

All concerned are directed to follow the duty roster strictly.


Chairman (District & Sessions judge),
District Legal Services Authority,
Kangra at Dharamshala.
Phone/fax: 01892-222370
Email: cha-dlsa-kan-hp@gov.in

Endst No:- 268 -275 Dated 27/04/2021

Copy forwarded to:-

01 The Ld. Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. letter No. 13-LSA/L.A. Clinic/1193-1196 dated 23/04/2021 for information, please.

02 The Ld. Chairman, Sub Divisional Legal Services Committee, Nurpur with a request to intimate the concerned Retainer Lawyers of their Sub Division.

03 Sh. Suresh Kumar & Ms. Rachita Sharma Retainer Lawyers Dharamshala for information & request to follow the duty roster as mentioned above.

04 The Superintendent of Jail Lala Lajpat Rai District & Open Air Correctional Home, Dharamshala & Deputy Superintendent of Sub Jail Nurpur with a request to intimate the concerned PLVs of their clinic in Jails.

05 The Sr. Assistant of this office for information & necessary action.

06 The Assistant programmer, District Courts Dharamshala with direction to upload the same on website of District courts Dharamshala.

07 Notice Board of this Authority.

08 Guard file.


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